

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 99 of 2013

Dated : 20th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran and ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2 to 12, 14 & 16

ORDER

Post the matter on 18th December 2014 for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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